

(d) Such requests are considered from time to time. Under the extant rules, students of recognised educational institutions are entitled to the facility of travel concession in respect of any educational tour in the country.

Request for new Pharmaceutical Colleges by Andhra Pradesh Universities

7767. SHRI V. TULSIRAM : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) whether Union Government have been approached to start new Pharmaceutical Colleges from any of the Universities in Andhra Pradesh;

(b) if so, the action taken on such requests;

(c) whether there is any request for starting a pharmaceutical college in Mahboob Nagar District; and

(d) if so, the details thereof ?

THE MINISTER OF STATE IN THE DEPARTMENTS OF EDUCATION AND CULTURE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI KRISHNA SAHI) : (a) to (d). The Union Government was approached by the Kakatiya University, Warangal in Andhra Pradesh, for starting 4-year degree course in Pharmaceutical Science at the University College of Pharmaceutical Sciences Warangal. The necessary approval has already been given for the same in the year 1986. Besides this no other university in Andhra Pradesh has approached the Central Government to start a new Pharmaceutical college at any place in Andhra Pradesh including in Mahboob Nagar District.

Development of ports on Western Coast vis-a-vis Eastern Coast

7768. SHRI V. TULSIRAM : Will the Minister of SURFACE TRANSPORT be pleased to state :

(a) whether the development of sea ports in the country is mainly confined to the ports situated on the Arabian Sea on the Western Coast of India and ports on the Eastern Coast in the Bay of Bengal are neglected;

(b) if so, the reasons therefor;

(c) the number of sea ports earmarked for development on the sea coast of Andhra Pradesh during the Seventh Plan and traffic at all kinds expected to be handled; and

(d) the steps taken/expected to be taken to popularise the sea ports in Andhra Pradesh by diverting at least cargo traffic to these ports ?

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI RAJESH PILOT) : (a) No, Sir.

(b) Does not arise.

(c) Central Government is responsible for the development of the major port of Visakhapatnam for which an outlay of Rs. 50 95 crores has been made in the 7th Five Year Plan. The Central Sector Plan also involves a provision for assisting the State Government to develop the minor port of Kakinada. According to the projection made in 1984 by the Working Group for formulation of Seventh Plan for the Ports Sector, the traffic projections made for Visakhapatnam by the end of Seventh Plan is 16.7 million tonnes. According to projections made by the State Government, Kakinada will handle about 1.8 million tonnes by the end of Seventh Plan.

(d) Traffic to be handled at Ports is dependent upon the needs of its hinterland and with increasing level of economic development in the hinterland, the demand for port facilities will be stimulated.

Setting up of institute of tropical diseases

7769. SHRI V. SOBHANADREESWARA RAO : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether it is a fact that Government of Andhra Pradesh propose to set up an Institute for Tropical Diseases in collaboration with the Institute of Tropical Diseases of Calcutta; and

(b) whether the Indian Council of Medical Research is likely to help this project with necessary equipment and funds ?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (KUMARI SAROJ KHAPARDE):

(a) The Government of India is aware that the Government of Andhra Pradesh wishes to set up an advanced centre for tropical diseases at Hyderabad.

(b) The Indian Council of Medical Research has not received any application for grant-in-aid etc., for setting up of the Institute for Tropical Diseases at Hyderabad, although the Council has requested the Government of Andhra Pradesh to send a detailed proposal for consideration.

Implementation of recommendations of committee on road safety in Goa, Daman and Diu

7770. SHRI SHANTARAM NAIK : Will the Minister of SURFACE TRANSPORT be pleased to state :

(a) whether the recommendations of the Committee on Road Safety have been implemented in the Union Territory of Goa, Daman and Diu; and

(b) if so, the details thereof ?

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI RAJESH PILOT) : (a) Yes, Sir.

(b) The U.T. Administration have reported that a Special Cell has been created with Assistant Director of Transport (Enforcement) in charge and entrusted with the road safety work, implementation of the Motor Vehicle Rules and guidelines on road safety. Further besides formulating rules about Pollution Control, the smoke meters and gas analysers are being acquired. The motor driving courses are being planned.

Maintenance of national highways in Goa

7771. SHRI SHANTARAM NAIK : Will the Minister of SURFACE TRANSPORT be pleased to state :

(a) the expenditure incurred on maintenance of National Highways in Goa during 1985-86 and 1986-87;

(b) whether it is a fact that on account of the poor maintenance of the National Highways in the Union Territory, the number of accidents is on the increase;

(c) whether guidelines have been issued by the Union Government regarding maintenance of National Highways;

(d) if so, whether the guidelines compliance report has been called for from various States and Union Territories; and

(e) if so, the results thereof ?

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI RAJESH PILOT) : (a) Total expenditure incurred on maintenance of National Highways in Goa in 1985-86 is Rs. 93.00 lakhs and in 1986-87 is Rs. 148.04 lakhs.

(b) No, Sir.

(c) Yes, Sir.

(d) and (e). We do not call for compliance reports from States/Union Territories on the guidelines/norms issued by us but expect them to submit maintenance abstract estimates every year on the basis of the norms and allocations are made subject to availability of funds for the maintenance. The performance is satisfactory.

Irrigation projects for seventh plan

7772. SHRI SYED SHAHABUDDIN : Will the Minister of WATER RESOURCES be pleased to state :

(a) the number of major irrigation projects approved for implementation or completion during the Seventh Five Year Plan;